

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**STARRED QUESTION NO. 74**  
TO BE ANSWERED ON 07.02.2017

**Conference on Climate Change**

\*74. SHRI NARANBHAI KACHHADIYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the stand taken by India in respect of climate change in the Conference of the Parties (CoP) to the United Nations Framework Convention on Climate Change (UNFCCC) and the extent to which it had been accepted/adopted in the said conference;
- (b) whether the Government has taken adequate steps to safeguard the interests of developing/poor countries and to ensure balance between development and protection from adverse effects of climate change thereon and if so, the details thereof; and
- (c) the other steps taken by the Government to protect the interests of domestic industries and other sections of the country at climate change negotiation fora?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

(a) to (c): A statement is laid on the Table of the House.

\*\*\*

**Statement referred to in reply to Part (a) to (c) of Lok Sabha Starred Question No. 74  
by SHRI NARANBHAI KACHHADIYA regarding 'Conference on Climate Change'**

(a) India's stand in climate change Conference of Parties (COP) is anchored in the principles of Equity, Common But Differentiated Responsibilities (CBDR) and Respective Capabilities (RC) as enshrined in the United Nations Framework Convention on Climate Change (UNFCCC). The Paris Agreement, and its operative elements are based on these principles. It also recognizes the imperatives of climate justice and importance of sustainable lifestyles as advocated by India.

(b) & (c) The Paris Agreement provides for support to developing countries in taking effective climate change action. Finance, technology development & transfer, capacity building support are important pillars of the UNFCCC & Paris Agreement framework. India's Nationally Determined Contributions under the Paris Agreement are designed to help achieve reduction of emissions intensity of output from all sectors in the context of sustainable development.

\*\*\*\*